

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 07
422/2016

IN THE MATTER OF:

Bank of Baroda

.... Applicant/petitioner

v.

Metaphor Exports Pvt. Ltd.

.... Respondent

Order under Section 433(e) and 434, 439 (In Liq.)

Order delivered on 17.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

Mr. Ankit Jain, PCS & Mr. Amol Vyas, Adv.

ORDER

CA-1318(PB)/2019

Progress report filed by the liquidator along with details of list of stake holders and other relevant documents are taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final hearing.

CA-1318(PB)/2019 stands disposed of.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)